

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

26.

C.P.(IB)/1111(MB)/2021

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 06.05.2024

NAME OF THE PARTIES:

State Bank of India

Vs

Mr. Nitin Sandesara

SECTION: 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Ms. Tanushree Sogani a/w Mr. Atishay Jain i/b Adv. Kunal Kanungo, Ld.
Counsel for the Financial Creditor present.
2. Order for the substituted service is complied with by the Financial Creditor
and filed proof of service. Counsel seeks time.
3. At the request of the Counsel for the request of the Counsel for the Financial
Creditor, list this matter on 24.06.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)